

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2212
ANSWERED ON:11.03.2013
USE OF BLACK MONEY IN IPL MATCHES
Deshmukh Shri K. D.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is contemplating to ban IPL Cricket in the country due to increasing cases of use of black money through betting/gambling in IPL matches;
- (b) if so, the details thereof along with the steps taken by the Government in this regard; and
- (c) if not, the reason therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a)to(c) Indian Premier League (IPL) involves city teams managed by private entities. Ministry of Youth Affairs & Sports does not deal with IPL because the national team does not participate in the IPL tournament. However in the recent past, allegation of irregularities about the Board of Control for Cricket in India (BCCI)/ Indian Premier League (IPL) regarding allotment of franchisees, match fixing, betting etc were reported in sections of print and electronic media. Various agencies of the Government including the Enforcement Directorate and the Income Tax Department have conducted inquiries into the allegations.